COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 289 of 2014

Dated: 6th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

D. Subrahmanya Bhat …. Appellant (s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Sridhar Prabhu
Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit
Ms. Neha Garg for R-1

Mr. Ravi Agrawal for R-2

ORDER

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on ***09.11.2016.***

(I.J. Kapoor) **(Justice Ranjana P. Desai)**
Technical Member **Chairperson**
ts/kt